

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/3804/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the 15th October, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/01, dtd 03.01.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for three days 27.10.2020, 28.10.2020 and 29.10.2020 along with station leave permission from the morning of 23.10.2020 till the evening of 30.10.2020, has been granted. The Addl. District & Sessions Judge, Nalbari and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/3805-A, dated 15.10.2020

Copy to:

1. The Addl. District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

6/10/2020
JT. REGISTRAR (VIGILANCE)
Rdas